

DIVISION BENCH  
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/43(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	VINOD KR. SHARMA & ORS. VS TSF LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Counsel / Authorised Representative appeared physically / through video conference:**

Mr. A. K. Srivastava, Adv. : For Petitioner  
Mr. Akash Sharma, Adv. :  
Mr. Rahul Parasrampurua, PCS : For R1 to R8 & R10

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **07.11.2022.**

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**